BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 145/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

Name of the Company:

B R Construction

V/s.

G R Infraprojects Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION **SIGNATURE**

1. VIVEK GURNANI Advocate

Applicant Dined.

2. MR. NAVIN PAHWA

SR. ADV.

RESPONDENT Yol

Ms. RITU SHAH

Aov.

ORDER

Learned Advocate Mr. Vivek Gurnani with Learned Advocate Mr. Susshil Daga present for Operational Creditor/ Petitioner. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Respondent.

Proof of service of notice of date of hearing on Respondent filed.

Learned Advocate Ms. Ritu Shah i/b Thakkar and Pahwa filed Vakalatnama for Respondent.

Objections filed.

List the matter on 21.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 10th day of November, 2017.